

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **16.11.2023** THROUGH VIDEO CONFERENCING

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**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER  
(TECHNICAL)**

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**IN THE MATTER OF** : Freeworld Exports Pvt Ltd

**MAIN PETITION NUMBER** : IBA/642/2019

**(IA/MA) APPLICATION NUMBERS**

IA/597(CHE)/2022; IA/616(CHE)/2022; IA/618(CHE)/2022; IA/619(CHE)/2022;  
IA/620(CHE)/2022

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**ORDER**

Ld. Counsel Mr. Bathri Narayan for the Liquidator.

Ld. Counsel Ms. Priyanka Varma for Respondent No. 1.



Ld. Counsel Mr. A.G. Sathyanarayana for Respondent No. 2.

Ld. Counsel Mr. Bathrinarayan submits that the stay has been vacated by Hon'ble Supreme Court and appeal has been dismissed.

Ld. Counsel is directed to place on record the copy of the order.

Ld. Counsel for the Respondent seeks and is granted time to file Reply within three weeks from today and serve copy on the Counsel for the Applicant.

Rejoinder if any be filed within two weeks thereafter.

Ld. Counsel for the Applicant is directed to take steps for service on other Respondents and file Affidavit of Service.

List all applications for Reply / Appearance on **09.01.2024**.

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**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

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**(SANJIV JAIN)**  
MEMBER (JUDICIAL)